

(2011) 02 MAD CK 0444

In the Madras High Court

Case No : Writ Petition No. 19844 of 2007

S. Ramachandran

APPELLANT

Vs

State of Tamil Nadu

RESPONDENT

Date of Decision : 11-02-2011

Acts Referred:

Citation : (2011) 02 MAD CK 0444

Hon'ble Judges : M. Jaichandren, J

Bench : Single Bench

Advocate : M. Muthappan, for the Appellant; S. Gopinathan, Additional Government Pleader, for the Respondent

Final Decision : Dismissed

Judgement

M. Jaichandren, J.—Heard the learned Counsel appearing for the Petitioner and the learned Counsel appearing for the Respondents.

2. At this stage of the hearing of the writ petition, the learned Counsel appearing on behalf of the Respondents had pointed out that a number of Writ Petitions, with similar prayers, have already been dismissed by this Court, on the ground of "Laches". It has been stated that such Orders have been passed by this Court, in W.P. Nos. 2711, 30774 to 30776, 11850, 13932, 14954, 14955, 16482 to 16487 of 2005 and in other similar Writ Petitions.

Hence, the Writ Petition is dismissed on the ground of "Laches".

No costs.